

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.04.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 442 of 2022	Technology Development Board Department of Science & Technology Vs. Siba Kumar Mohapatra Resolution Professional Medirad Tech India Limited (under CIRP) & Anr.	Shagun Bhargava	
2.	Comp. App. (AT) (Ins) No. 450 of 2022	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	
3.	Comp. App. (AT) (Ins) No. 454 of 2022	Nitin Bharal & Ors. Vs. Stockflow Express Pvt. Ltd.	G.P. Madan	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1113 of 2020	Madhya Pradesh Paschim Kshetra Vidyut Vitaran Co. Ltd. Vs. Jagdish Kumar & Anr.	Manu Aggarwal	Mrinali Prasad-R1
5.	Comp. App. (AT) (Ins) No. 598 of 2021	Ashok G. Rajani Erstwhile Director Seya Industries Ltd. Vs. Beacon Trusteeship Ltd. & Ors.	Puneet jain	Shikhil Suri Prerana Wagh Shahdab Jan-R1 Khushboo Shah Rajani-R4
6.	Comp. App. (AT) (Ins) No. 622 of 2021	Hemant Agarwal Vs. Santosh Associates & Anr.	Manish Raghav	Divya Jagga Sumit Shukla
7.	Comp. App. (AT) (Ins) No. 1043 of 2021	Greymatter Entertainment Pvt. Lts. Vs. Pro Sportify Pvt. Ltd.	Ashkrit Tiwari	

8.	Comp. App. (AT) (Ins) No. 62 of 2022	Damodar Valley Corporation Vs. Dimension Steel and Alloys Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Anuj Singh Aishwarya Kr. Awasthi
9.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr. With	Simranjeet Singh	
10.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr. With	Simranjeet Singh	Satish Kumar-R2
11.	Comp. App. (AT) (Ins) No. 70 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors. With	Simranjeet Singh	
12.	Comp. App. (AT) (Ins) No. 71 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	Vijay Joshi
13.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
14.	Comp. App. (AT) (Ins) No. 94 of 2022	Arvind Singh P. Chandock Vs. Amit Punjabi & Ors.	Aditya Dewan	Nausher Kohli-R1 Gaurav Kakar-R3 Saket S. Jain-R4
15.	Comp. App. (AT) (Ins) No. 103 of 2022	Pooja Finlease Ltd. Vs. Auto Needs (India) Pvt. Ltd. & Anr.	Rajendra Beniwal	M.P. Sahay Eccha Shukla Awantika-R1 & R2
16.	Comp. App. (AT) (Ins) No. 116 of 2022	Employees Provident Fund Organisation Through Regional Provident Fund Commissioner - II Vs. Subodh Kumar Agarwal & Ors. Resolution Professional Ambient Computronics Pvt. Ltd.	Anju Jain	Subodh Kr. Agarwal -R1

17.	Comp. App. (AT) (Ins) No. 126 of 2022 & I.A. No. 577 of 2022	Uttamkumar Motiramji Shambharkar Vs. Mithalanchal Constructions Through its Partner Abhishek Kumar & Anr.	Sandeep Deshmukh	Gunjan Chaubey-R1 Dhien S. Shah-R2
18.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
19.	Comp. App. (AT) (Ins) No. 180 of 2022	Greater Noida Industrial Development Authority (GNIDA) Through Its Chairman Vs. Roma Unicon Designex Consortium Successful Resolution Applicant (Through Its SPV- Roma Urban Dream Projects Private Limited) Through Its Authorised Representative Mr. Suresh Kumar Gupta	U.N.Singh	Abhishek Anand-R1 Ashish Makhija Ashish Makhija
20.	Comp. App. (AT) (Ins) No. 240 of 2022	Citi Securities & Financial Services Pvt. Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval & Engineering Ltd.	Mahesh Agarwal	Ashish Prasad
21.	Comp. App. (AT) (Ins) No. 419 of 2022 (With Defects)	Sanjeev Ahuja Resolution Professional Shri Lal Mahal Ltd. (Now known as Nutrionex Manufacturers Ltd.) Vs. Committee of Creditor of Shri Lal Mahal Ltd. Through State Bank of India Stressed Asset Management Branch-I	Ishwar Mohapatra	
22.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5

For Hearing

23.	Comp. App. (AT) (Ins) No. 100 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
24.	Comp. App. (AT) (Ins) No. 101 of 2020	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh

25.	Comp. App. (AT) (Ins) No. 109 of 2020	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava-R1 Raveena Rai-R2&R3
26.	Comp. App. (AT) (Ins) No. 248 of 2020	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3
27.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik Sachin Akhoury
28.	Comp. App. (AT) (Ins) No. 426 of 2021	Punjab National Bank Vs. Walia Traders Ltd. With	Paritosh Budhiraja	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
29.	Comp. App. (AT) (Ins) No. 434 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	Rajesh Prasad	Manish Panda Mrinal Bharat Ram Priyamwada Sinha
30.	Comp. App. (AT) (Ins) No. 496 of 2021	Bipin Vazirani Vs. Pebble Bay Developers Pvt. Ltd.	Siddhesh Kotwal	Aayushi Sharma
31.	Comp. App. (AT) (Ins) No. 683 of 2021	Abhijit Guhathakurta Vs. AGC Networks Ltd.	Abhishek Swaroop	Tabrez Malawat Dhruv Dewan
32.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

33.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
34.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

35.	Contempt Case (AT)No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors. With	Deepak Khosla	Anand Mishra-R1 to R5
36.	Contempt Case (AT)No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.	Deepak Khosla	Anand Mishra-R2 to R6
37.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

For Orders

38.	Comp. App. (AT) No. 346 of 2018 & I.A. No. 2196, 2262, 2264, 2330, 2331, 2332, 2333, 2966 of 2020 & I.A. No. 59, 888, 889 1849, 1958, 1982, 2144, 2505 of 2021 & I.A. No. 284, 296, 516, 517, 543, 557, 586, 645 & 795 of 2022	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4- R8 Pankaj Vevek-R13 Raunak Dhillon
39.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

For Hearing

40.	Comp. App. (AT) (Ins) No. 34 of 2021	Shivashakti Elmech Pvt. Ltd. Vs. Shiv Nandan Sharma & Anr. Resolution Professional Drake & Scull Water & Energy India Pvt. Ltd.	Iswar Mohapatra	Rohit Khanna-R1 Shiv Nandan Sharma-R1 Nikhil Kohli-R2
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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar